

**HIGH COURT OF MANIUR
AT IMPHAL**

NOTIFICATION

Imphal, the 3rd September, 2026

No. HCMEST-32/1/2025-ESTT-II SECTION-HCM/19386 : In continuation of this Registry's earlier Notification of even number dated 4th August, 2026, it is hereby notified to all concerned that the Computer Typing Test and Shorthand Test for promotion to Stenographer Grade-I from amongst the eligible Stenographer Grade-III, which was earlier scheduled to be held on 5th September, 2026 (Saturday) at 2:00 p.m. at the High Court Complex, is hereby rescheduled to **12th September, 2026 (Saturday)**.

The remaining provisions of the earlier notification shall continue to remain unchanged.


(**MONALISA MAIBAM**)
REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR.
3/9/2026

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the Manipur State District Courts Service Rules, 2014.
6. The District & Sessions Judge, Imphal West/Imphal East/Thoubal.
7. The Joint Registrar (Judl.), High Court of Manipur.
8. The Chief Judicial Magistrate, Imphal West/Civil Judge (Sr. Divn.), Imphal West.
9. The Deputy Registrar (Judl.), High Court of Manipur.
10. The Court Manager, Gr.-II (Recruitment), High Court of Manipur.
11. The System Analyst, High Court of Manipur
- **for uploading the same in the official website of this Registry and making necessary arrangements for the examination concerned.**
12. The Superintendent, Establishment – II
13. Court Officer – I, High Court of Manipur
- **for necessary arrangements.**
14. The Concerned file/Notice Board.